## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/12/2016

NAME OF THE PETITIONER(S)

: Ram Kumaran Thangam

NAME OF THE RESPONDENT(S)

: Shri Panchami Cargoes Private Limited

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

E. SELVARAJ R. UDAYAKUMAR

counted for petitioner

R. Prithviray Randian

Counsel 60r Pespondents 1-3

Shri R Udayakumar, proxy representing senior counsel for petitioner present. Shri R Prithviraj, counsel for R1 to R3 present. Counsel for respondent stated that he has furnished a copy of monthly bank statement to the other side and also filed a copy of the same in the Registry. Counsel for petitioner sought time to file rejoinder. At request time extended finally. Accordingly time extended.

Put up on 10/3/2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)